

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,16,64,024.0</b>	<b>1,34,09,780.0</b>	<b>1,29,26,815.1</b>	<b>1,35,41,867.3</b>	<b>1,85,87,585.1</b>	<b>1,95,17,968.8</b>	<b>2,03,96,687.0</b>	<b>2,25,70,989.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>76,16,060.9</b>	<b>91,81,830.5</b>	<b>87,97,262.2</b>	<b>1,02,46,402.3</b>	<b>1,35,77,884.1</b>	<b>1,36,96,668.0</b>	<b>1,52,68,008.8</b>	<b>1,66,68,365.3</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>58,34,051.9</b>	<b>74,09,780.5</b>	<b>70,18,850.2</b>	<b>81,03,877.2</b>	<b>66,23,733.9</b>	<b>72,85,969.0</b>	<b>78,13,723.8</b>	<b>86,49,998.3</b>
<b>1. Taxes on Income (i+ii)</b>	<b>49.9</b>	<b>56.0</b>	<b>40.1</b>	<b>41.7</b>	<b>31,623.4</b>	<b>34,999.0</b>	<b>35,000.0</b>	<b>35,000.0</b>
i) Agricultural Income Tax	49.9	56.0	40.1	41.7	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	31,623.4	34,999.0	35,000.0	35,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>5,48,749.8</b>	<b>5,39,741.9</b>	<b>6,75,307.1</b>	<b>6,94,731.6</b>	<b>9,64,418.5</b>	<b>10,19,070.0</b>	<b>11,16,403.0</b>	<b>12,45,012.0</b>
i) Land Revenue	47,083.7	50,951.4	83,956.1	60,952.6	73,271.8	1,24,070.0	1,13,391.0	1,20,000.0
ii) Stamps and Registration Fees	4,85,732.7	4,68,740.5	5,70,418.9	6,11,179.0	8,09,841.5	8,20,000.0	9,20,000.0	10,40,000.0
iii) Urban Immovable Property Tax	15,933.3	20,050.0	20,932.0	22,600.0	81,305.1	75,000.0	83,012.0	85,012.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>52,85,252.2</b>	<b>68,69,982.6</b>	<b>63,43,503.0</b>	<b>74,09,103.9</b>	<b>56,27,692.0</b>	<b>62,31,900.0</b>	<b>66,62,320.7</b>	<b>73,69,986.2</b>
i) Sales Tax (a to e)	22,48,742.6	24,96,465.1	24,96,467.4	28,64,557.5	16,18,477.1	16,96,801.0	18,06,400.1	19,51,400.1
a) Central Sales Tax	12,074.2	14,202.5	11,932.3	13,472.2	85,939.5	73,500.0	73,500.0	14,000.0
b) State Sales Tax/VAT	22,36,668.4	24,80,805.7	24,77,091.0	28,42,431.2	15,25,441.3	16,23,298.0	17,32,900.1	19,37,400.0
c) Surcharge on Sales Tax	-	-	0.1	0.1	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	0.4	1.0	-	-
e) Other Receipts	-0.0	1,456.8	7,444.0	8,654.0	7,095.8	2.0	-	-
ii) State Excise	2,03,223.1	2,65,551.8	2,80,048.9	2,97,536.5	10,33,448.0	13,25,500.0	12,91,761.3	13,84,500.0
iii) Taxes on Vehicles	4,03,709.7	4,13,859.0	5,30,071.9	5,85,761.0	3,02,867.9	3,70,000.0	4,00,000.0	4,44,000.0
iv) Taxes on Goods and Passengers	-	0.1	-	-	6,393.9	3,000.0	4,100.0	4,200.0
v) Taxes and Duties on Electricity	6,991.8	7,059.7	7,500.0	57,279.9	4,58,158.3	3,36,400.0	3,59,859.0	3,85,786.0
vi) Entertainment Tax	-	0.3	-	-	84.5	-1.0	-	-
vii) State Goods and Services Tax	24,16,980.9	36,81,828.0	30,23,800.0	35,98,262.8	22,02,852.2	25,00,001.0	28,00,000.1	32,00,000.1
viii) Other Taxes and Duties	5,604.1	5,218.7	5,614.8	5,706.2	5,410.1	199.0	200.1	100.0
<b>B. Share in Central Taxes (i to x)</b>	<b>17,82,009.0</b>	<b>17,72,050.0</b>	<b>17,78,412.0</b>	<b>21,42,525.0</b>	<b>69,54,150.2</b>	<b>64,10,699.0</b>	<b>74,54,285.0</b>	<b>80,18,367.0</b>
i) Central Goods and Services Tax (CGST)	4,83,267.0	5,81,855.3	6,18,074.0	7,40,121.0	19,85,536.0	21,04,962.0	24,43,174.0	25,92,763.0
ii) Corporation Tax	5,23,812.0	5,53,301.6	5,34,851.0	6,46,821.0	20,56,280.0	20,01,663.0	24,54,663.0	25,66,406.0
iii) Income Tax	5,10,481.0	5,34,372.2	5,16,555.0	6,24,866.0	20,58,868.0	19,33,184.0	22,55,967.0	24,96,766.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	4.0	-	-	-	15.2	-	-	-
vi) Taxes on Wealth	148.0	-20.3	-	-	415.0	-71.0	-71.0	-67.0
vii) Customs	1,43,133.0	76,830.4	81,615.0	97,938.0	4,94,953.0	2,77,946.0	1,98,189.0	2,54,358.0
viii) Union Excise Duties	89,809.0	23,932.1	25,424.0	30,508.0	2,64,708.0	86,578.0	99,130.0	1,06,532.0
ix) Service Tax	29,496.0	1,778.8	1,893.0	2,271.0	86,282.0	6,437.0	3,233.0	1,609.0
x) Other Taxes and Duties on Commodities and Services	1,859.0	-	-	-	7,093.0	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>40,47,963.1</b>	<b>42,27,949.6</b>	<b>41,29,552.9</b>	<b>32,95,465.0</b>	<b>50,09,701.0</b>	<b>58,21,300.8</b>	<b>51,28,678.2</b>	<b>59,02,624.2</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>10,46,250.7</b>	<b>11,76,954.6</b>	<b>15,35,498.7</b>	<b>17,08,862.0</b>	<b>15,30,487.8</b>	<b>13,61,819.9</b>	<b>13,79,871.3</b>	<b>14,91,309.7</b>
<b>1. Interest Receipts</b>	<b>17,705.0</b>	<b>12,842.0</b>	<b>15,368.0</b>	<b>15,416.7</b>	<b>1,64,372.4</b>	<b>22,683.2</b>	<b>22,583.2</b>	<b>22,583.2</b>
<b>2. Dividends and Profits</b>	<b>22,797.5</b>	<b>25,700.0</b>	<b>11,607.4</b>	<b>12,360.3</b>	<b>13,873.4</b>	<b>22,780.2</b>	<b>12,699.1</b>	<b>11,925.1</b>
<b>3. General Services</b>	<b>8,47,417.9</b>	<b>9,49,890.2</b>	<b>13,04,043.4</b>	<b>13,89,990.8</b>	<b>72,124.6</b>	<b>73,458.9</b>	<b>75,134.5</b>	<b>77,300.2</b>
<i>of which: State Lotteries</i>	7,13,492.9	8,40,200.0	11,53,680.0	12,47,910.9	-	-	-	-

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>58,362.5</b>	<b>76,953.7</b>	<b>79,538.2</b>	<b>86,050.6</b>	<b>3,51,303.1</b>	<b>2,76,954.1</b>	<b>2,69,502.8</b>	<b>2,66,648.7</b>
i) Education, Sports, Art and Culture	24,516.3	30,983.7	32,102.5	33,954.4	3,01,872.6	2,30,729.3	2,23,342.5	2,14,689.9
ii) Medical and Public Health	29,457.2	40,060.5	41,157.9	45,815.6	19,291.3	38,057.3	35,193.9	38,658.7
iii) Family Welfare	3.8	11.0	6.0	6.0	30.4	407.2	40.7	42.8
iv) Water Supply and Sanitation	–	0.4	0.3	0.4	1,978.3	2,028.2	1,784.7	1,984.1
v) Housing	527.8	577.1	596.4	659.3	3,188.2	2,025.6	2,025.1	2,630.1
vi) Urban Development	738.6	912.9	874.4	1,018.6	1,531.8	50.0	3,215.0	3,660.0
vii) Labour and Employment	3,069.1	3,827.5	3,641.0	4,014.2	2,954.0	2,799.4	3,879.3	4,057.9
viii) Social Security and Welfare	12.4	537.3	1,122.6	534.3	1,000.7	0.5	20.0	20.1
ix) Others	37.3	43.3	37.2	47.9	19,456.0	856.8	1.6	905.1
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services (i to xvii)</b>	<b>99,967.7</b>	<b>1,11,568.7</b>	<b>1,24,941.6</b>	<b>2,05,043.6</b>	<b>9,28,814.3</b>	<b>9,65,943.5</b>	<b>9,99,951.6</b>	<b>11,12,852.5</b>
i) Crop Husbandry	994.1	1,431.7	1,185.6	1,321.7	2,496.7	4,089.0	5,391.3	6,040.1
ii) Animal Husbandry	931.0	1,281.3	1,062.7	1,328.3	236.5	313.3	215.8	289.0
iii) Fisheries	2,352.9	2,452.0	2,687.4	2,909.3	654.7	700.0	688.3	700.0
iv) Forestry and Wildlife	20,057.2	29,214.8	27,196.6	38,493.5	1,40,602.5	1,40,312.5	1,50,000.1	1,65,000.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	24,954.3	25,433.0	30,267.9	41,727.9	698.0	1,073.0	1,617.5	1,673.0
vii) Other Agricultural Programmes	79.3	72.3	85.2	92.2	696.6	700.1	727.7	729.3
viii) Major and Medium Irrigation Projects	3,883.6	3,854.3	4,294.5	4,391.2	32,884.3	30,730.9	33,954.3	38,373.1
ix) Minor Irrigation	585.9	725.7	735.5	775.6	23,887.4	39,001.0	38,546.0	41,606.0
x) Power	–	–	–	–	99,695.2	37,115.0	35,015.0	35,724.0
xi) Petroleum	9.0	12.4	12.4	12.4	0.5	0.2	–	–
xii) Village and Small Industries	724.9	284.5	140.8	148.1	3,770.7	3,100.1	3,250.0	4,000.1
xiii) Industries@	22,118.3	23,735.0	29,856.9	84,200.4	6,18,085.3	7,05,067.2	7,27,114.5	8,15,025.5
xiv) Ports and Light Houses	183.9	3,787.2	1,686.2	1,825.2	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	382.3	850.2	720.6	850.7	–	0.2	0.2	–
xvii) Others*	22,711.0	18,434.6	25,009.5	26,966.9	5,106.1	3,741.1	3,430.8	3,692.3
<b>D. Grants from the Centre (1 to 7)**</b>	<b>30,01,712.4</b>	<b>30,50,995.0</b>	<b>25,94,054.3</b>	<b>15,86,603.0</b>	<b>34,79,213.2</b>	<b>44,59,480.8</b>	<b>37,48,806.9</b>	<b>44,11,314.6</b>
1. State Plan Schemes	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	3,80,100.1	9,21,779.0	3,38,888.3	8,21,228.0	25,48,796.6	32,20,866.8	29,37,977.9	32,27,610.6
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Finance Commission Grants	22,17,113.0	15,92,200.0	15,92,200.0	7,59,190.0	5,60,876.8	7,38,614.0	7,38,614.0	7,64,727.0
i) Post Devolution Revenue Deficit Grants	19,89,100.0	13,17,400.0	13,17,400.0	4,74,900.0	–	–	–	–
ii) Grants for Rural Local Bodies	1,20,300.0	1,24,600.0	1,24,600.0	1,26,000.0	1,97,521.9	3,97,314.0	3,97,314.0	4,05,227.0
iii) Grants for Urban Local Bodies	33,600.0	61,300.0	61,300.0	64,900.0	1,81,354.9	1,50,200.0	1,50,200.0	1,58,800.0
iv) Grant in aid for State Disaster Response Fund	25,120.0	33,000.0	26,400.0	27,760.0	1,45,600.0	1,91,100.0	1,91,100.0	2,00,700.0
v) Others (including Health Sector Grants)	48,993.0	55,900.0	62,500.0	65,630.0	36,400.0	–	–	–
6. Grants under proviso to Article 275(1) of the Constitution	–	–	–	–	–	–	–	–
7. Other Grants	4,04,499.4	5,37,016.0	6,62,965.9	6,185.0	3,69,539.8	5,00,000.0	72,215.0	4,18,977.0
of which: GST Compensation (1)#	–	–	–	–	–	–	–	–
GST Compensation (2)#	3,85,554.9	5,27,331.0	6,46,547.0	–	3,09,489.8	5,00,000.0	72,215.0	4,18,977.0

Appendix I

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(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>3,33,31,157.2</b>	<b>4,03,42,721.7</b>	<b>4,30,92,453.9</b>	<b>4,49,52,260.5</b>	<b>14,09,100.5</b>	<b>24,44,786.2</b>	<b>25,60,077.3</b>	<b>27,54,753.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>2,75,24,519.7</b>	<b>3,08,11,345.7</b>	<b>3,35,78,728.7</b>	<b>3,62,70,588.0</b>	<b>7,65,879.8</b>	<b>8,24,720.1</b>	<b>9,29,508.0</b>	<b>10,51,357.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>2,20,92,713.3</b>	<b>2,56,52,570.7</b>	<b>2,75,78,630.7</b>	<b>2,98,18,100.0</b>	<b>1,65,539.4</b>	<b>2,40,000.1</b>	<b>2,40,000.0</b>	<b>3,20,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,65,213.2</b>	<b>3,05,000.0</b>	<b>3,05,000.0</b>	<b>3,30,000.0</b>	<b>2,660.1</b>	<b>7,049.1</b>	<b>7,049.0</b>	<b>8,035.9</b>
i) Agricultural Income Tax	1.2	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	2,65,211.9	3,05,000.0	3,05,000.0	3,30,000.0	2,660.1	7,049.1	7,049.0	8,035.9
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>38,65,823.7</b>	<b>36,00,000.0</b>	<b>43,00,000.0</b>	<b>49,50,000.0</b>	<b>1,133.8</b>	<b>3,100.0</b>	<b>3,100.0</b>	<b>3,534.0</b>
i) Land Revenue	3,06,466.1	4,00,000.0	3,00,000.0	4,50,000.0	335.5	700.0	700.0	798.0
ii) Stamps and Registration Fees	35,59,357.6	32,00,000.0	40,00,000.0	45,00,000.0	798.3	2,400.0	2,400.0	2,736.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,79,61,676.5</b>	<b>2,17,47,570.7</b>	<b>2,29,73,630.7</b>	<b>2,45,38,100.0</b>	<b>1,61,745.5</b>	<b>2,29,851.0</b>	<b>2,29,851.0</b>	<b>3,08,430.1</b>
i) Sales Tax (a to e)	45,92,412.7	50,20,000.0	55,00,000.0	56,20,000.0	41,165.8	45,000.0	45,000.0	54,000.0
a) Central Sales Tax	1,07,729.8	1,41,200.0	1,54,100.0	1,57,200.0	-	-	-	-
b) State Sales Tax/VAT	45,25,209.6	51,38,800.0	56,05,900.0	55,47,800.0	41,165.8	45,000.0	45,000.0	54,000.0
c) Surcharge on Sales Tax	4.3	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-40,531.1	-2,60,000.0	-2,60,000.0	-85,000.0	-	-	-	-
ii) State Excise	17,22,071.5	22,00,000.0	23,00,000.0	25,20,000.0	1,599.5	1,800.0	1,800.0	2,052.0
iii) Taxes on Vehicles	9,08,016.2	10,50,000.0	11,45,000.0	12,50,000.0	5,666.6	8,000.0	11,000.0	13,200.0
iv) Taxes on Goods and Passengers	39,353.3	1,76,000.0	1,76,000.0	1,76,000.0	47.3	500.0	500.0	570.0
v) Taxes and Duties on Electricity	8,38,391.9	11,44,440.0	11,44,400.0	12,00,000.0	0.3	-	-	-
vi) Entertainment Tax	1,992.7	-	-	-	-	-	-	-
vii) State Goods and Services Tax	97,30,488.9	1,19,90,000.0	1,25,41,100.0	1,36,04,100.0	1,12,555.8	1,73,540.0	1,70,540.0	2,37,455.6
viii) Other Taxes and Duties	1,28,949.5	1,67,130.7	1,67,130.7	1,68,000.0	710.3	1,011.0	1,011.0	1,152.5
<b>B. Share in Central Taxes (i to x)</b>	<b>54,31,806.3</b>	<b>51,58,775.0</b>	<b>60,00,098.0</b>	<b>64,52,488.0</b>	<b>6,00,340.4</b>	<b>5,84,720.0</b>	<b>6,89,508.0</b>	<b>7,31,357.0</b>
i) Central Goods and Services Tax (CGST)	16,01,673.0	16,93,891.0	18,59,350.0	20,86,431.0	1,82,106.0	1,91,994.0	2,40,748.0	2,36,486.0
ii) Corporation Tax	15,12,769.0	16,10,765.0	18,68,553.0	20,65,221.0	1,80,982.0	1,82,572.0	2,15,586.0	2,34,082.0
iii) Income Tax	16,51,971.0	15,55,659.0	18,15,407.0	20,09,181.0	1,75,239.0	1,76,326.0	2,05,767.0	2,27,731.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	12.0	-	-	-	-	-	-	-
vi) Taxes on Wealth	302.0	-57.0	2,15,016.0	-54.0	27.0	-7.0	-6.0	-6.0
vii) Customs	3,91,076.3	2,23,667.0	1,59,486.0	2,04,686.0	38,482.0	25,351.0	18,077.0	23,200.0
viii) Union Excise Duties	2,05,721.0	69,670.0	79,771.0	85,728.0	18,224.0	7,897.0	9,042.0	9,717.0
ix) Service Tax	62,783.0	5,180.0	2,515.0	1,295.0	5,280.4	587.0	294.0	147.0
x) Other Taxes and Duties on Commodities and Services	5,499.0	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>58,06,637.6</b>	<b>95,31,376.0</b>	<b>95,13,725.2</b>	<b>86,81,672.5</b>	<b>6,43,220.6</b>	<b>16,20,066.1</b>	<b>16,30,569.3</b>	<b>17,03,396.5</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>19,30,669.6</b>	<b>27,12,812.5</b>	<b>22,05,440.7</b>	<b>24,16,970.0</b>	<b>10,748.3</b>	<b>40,000.0</b>	<b>25,000.0</b>	<b>40,000.0</b>
<b>1. Interest Receipts</b>	<b>2,61,704.6</b>	<b>2,84,310.6</b>	<b>1,40,000.0</b>	<b>3,00,000.0</b>	<b>136.1</b>	<b>1,500.0</b>	<b>150.0</b>	<b>200.0</b>
<b>2. Dividends and Profits</b>	<b>8,835.7</b>	<b>40,102.0</b>	<b>40,102.0</b>	<b>10,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>3. General Services</b>	<b>2,36,699.1</b>	<b>3,61,666.2</b>	<b>4,13,557.9</b>	<b>4,63,500.0</b>	<b>9,034.6</b>	<b>32,400.0</b>	<b>6,534.6</b>	<b>22,128.6</b>
<i>of which: State Lotteries</i>	<i>4,222.2</i>	<i>13,092.9</i>	<i>13,092.9</i>	<i>13,491.8</i>				

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>7,77,007.3</b>	<b>9,90,779.1</b>	<b>6,60,431.0</b>	<b>4,32,900.0</b>	<b>683.8</b>	<b>1,224.5</b>	<b>683.8</b>	<b>843.0</b>
i) Education, Sports, Art and Culture	61,775.1	1,00,117.0	45,000.0	60,000.0	55.3	285.6	55.3	70.0
ii) Medical and Public Health	70,792.6	52,837.3	52,837.3	55,000.0	99.1	144.4	99.1	110.0
iii) Family Welfare	846.8	5,387.9	5,387.9	5,000.0	-	-	-	-
iv) Water Supply and Sanitation	10,377.6	55,084.0	55,084.0	10,000.0	336.4	460.0	336.4	400.0
v) Housing	11,710.9	50,000.0	50,000.0	25,000.0	182.6	315.5	182.6	250.0
vi) Urban Development	5,55,728.8	5,90,000.0	3,14,768.9	2,00,000.0	-	-	-	-
vii) Labour and Employment	10,741.9	15,031.5	15,031.5	12,500.0	3.1	4.9	3.1	4.0
viii) Social Security and Welfare	22,088.3	40,042.0	40,042.0	45,000.0	-	-	-	-
ix) Others	32,945.5	82,279.4	82,279.4	20,400.0	7.4	14.2	7.4	9.0
<b>5. Fiscal Services</b>	<b>2.3</b>	<b>-</b>	<b>-</b>	<b>-</b>				
<b>6. Economic Services (i to xvii)</b>	<b>6,46,420.6</b>	<b>10,35,954.7</b>	<b>9,51,349.8</b>	<b>12,10,570.0</b>	<b>893.9</b>	<b>4,875.5</b>	<b>17,631.6</b>	<b>16,828.4</b>
i) Crop Husbandry	7,927.5	14,613.7	23,600.0	25,000.0	4.5	24.3	4.5	10.0
ii) Animal Husbandry	2,199.8	8,819.0	8,819.0	8,819.0	6.3	17.1	6.3	20.0
iii) Fisheries	1,362.8	2,728.0	2,728.0	2,500.0	22.6	10.2	22.6	30.0
iv) Forestry and Wildlife	20,503.6	33,075.0	33,075.0	33,000.0	775.9	4,000.0	11,700.0	15,000.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	10,364.7	13,821.0	13,821.0	15,000.0	13.8	90.0	13.8	90.0
vii) Other Agricultural Programmes	321.9	2,320.0	2,320.0	2,500.0	-	1.1	-	-
viii) Major and Medium Irrigation Projects	41,446.4	3,56,000.0	1,90,000.0	3,85,000.0	9.7	310.0	310.0	347.2
ix) Minor Irrigation	4,661.0	9,000.0	9,000.0	10,000.0	3.3	6.0	3.3	3.7
x) Power	853.8	14,000.0	14,000.0	16,000.0	-	-	-	-
xi) Petroleum	16.3	2.2	8.0	9.0	-	-	-	-
xii) Village and Small Industries	360.8	653.8	653.8	500.0	23.0	60.0	5,536.4	1,000.0
xiii) Industries@	4,88,563.1	4,98,131.7	5,30,631.7	6,30,500.0	0.7	100.0	0.7	100.0
xiv) Ports and Light Houses	80.0	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	1,242.7	1,542.0	1,542.0	1,542.0	14.4	125.0	14.4	125.0
xvii) Others*	66,516.5	81,248.3	1,21,151.3	80,200.0	19.8	131.8	19.8	102.5
<b>D. Grants from the Centre (1 to 7)**</b>	<b>38,75,967.9</b>	<b>68,18,563.5</b>	<b>73,08,284.6</b>	<b>62,64,702.5</b>	<b>6,32,472.3</b>	<b>15,80,066.1</b>	<b>16,05,569.3</b>	<b>16,63,396.5</b>
1. State Plan Schemes	-	-	-	-				
2. Central Plan Schemes	56.8	-	-	-				
3. Centrally Sponsored Schemes	11,78,234.2	43,57,646.9	30,47,536.7	35,65,621.8	3,45,936.7	13,15,127.6	13,23,431.5	14,18,878.1
4. NEC/ Special Plan Scheme	-	-	-	-				
5. Finance Commission Grants	7,69,312.3	11,51,924.4	14,16,686.4	11,78,262.4	2,67,437.7	2,60,000.0	2,60,000.0	2,40,500.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	2,52,400.0	2,31,000.0	2,31,000.0	2,10,400.0
ii) Grants for Rural Local Bodies	3,52,715.9	5,13,676.0	6,94,404.0	5,06,513.0	6,550.0	13,500.0	13,500.0	13,700.0
iii) Grants for Urban Local Bodies	1,58,836.4	2,99,948.1	3,83,982.1	3,16,549.0	-	6,700.0	6,700.0	7,100.0
iv) Grant in aid for State Disaster Response Fund	2,57,760.0	3,38,300.4	3,38,300.4	2,84,160.4	3,360.0	3,520.0	3,520.0	3,760.0
v) Others (including Health Sector Grants)	-	-	-	71,040.0	5,127.7	5,280.0	5,280.0	5,540.0
6. Grants under proviso to Article 275(1) of the Constitution	-	50,119.2	55,928.1	62,335.9	-	2,033.5	10,000.0	2,000.0
7. Other Grants	19,28,364.6	12,58,873.0	27,88,133.4	14,58,482.4	19,098.0	2,905.0	12,137.9	2,018.4
of which: GST Compensation (1)#	-	-	-	-				
GST Compensation (2)#	17,83,422.5	9,72,500.0	24,12,000.0	11,11,300.0				